

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3839
TO BE ANSWERED ON 24.03.2025

Action Taken Report on River Pollution

3839. SHRI AZAD KIRTI JHA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware that the Uttar Pradesh Pollution Control Board (UPPCB) failed to submit a comprehensive action-taken report as directed by the National Green Tribunal (NGT); and
- (b) the actions proposed to be taken against the Uttar Pradesh Pollution Control Board (UPPCB) to ensure compliance with the NGT's directives regarding river pollution control?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) & (b)

Uttar Pradesh Pollution Control Board (UPPCB) has submitted the comprehensive report dated 26/02/2025 before the Hon'ble NGT in Original Application No. 310/2022 with M.A. No. 59/2024 in Original Application No. 56/2024 and no action is proposed to be taken against Uttar Pradesh Pollution Control Board.
